

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 702
IB-463/ND/2022

IN THE MATTER OF:

Mr. Ashok Chand Srivastava and Ors.

...PETITIONER

Vs.

M/s. Three C Properties Pvt. Ltd.

...RESPONDENT

Section

U/s 7 of IB Code, 2016

Order delivered on 24.05.2023
(Virtual Hearing)

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Financial Creditor :Mr. Kumar Mihir, Adv. and Mr. Kartavya Batra, Adv.

For the Applicant :Mr. Gaurav Mitra, Mr. Sonam Sharma, Ms. Madhu Ayachit, Mr. Ishan Roy Chowdhary and Mr. Mohd. Asad Saeed, Advs. In IA/3962/2022 & IA/2857/2023.

For the Respondent/Corporate Debtor :Mr. Raj Kamal and Ms. Stuti, Advs.

ORDER

Heard the submissions made by Ld. Counsel for the Intervenor. Ld. Counsel for the Financial Creditor as well as Ld. Counsel for the Corporate Debtor are present in this matter.

IA/1653/2023

This is an application filed under Rule 11 of NCLT Rules for early hearing and passing the order. This application has already been **disposed** of. Therefore, this IA need not be listed again.

IA/3962/2022

This is an application filed by Mr. Ashmeet Singh Bhatia. In this, pleadings have been completed. Therefore, matter is now posted for arguments.

IA/2857/2023

This is an application for placing certain documents on record. Ld. Counsel for the financial Creditor as well as Ld. Counsel for the Corporate Debtor may file their objections, if any, as per the instructions of their clients.

List the matter on **01.06.2023**.

**Sd/-
(Rahul Bhatnagar)
Member (T)**

**Sd/-
(P.S.N. Prasad)
Member (J)**